

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date: 22<sup>nd</sup> April, 2016

TIME:10.30 hrs. to 13.15 hrs.  
14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Review Application No. 05/2016(CZ) in <b>O.A.No.55/2015 (CZ)</b>	Tapesawas Singh Bhati Vs. State of Rajasthan & Ors.	Mr. M.S.Kacchhawa, Adv.	
2.	Original Application No. 54/2016(CZ)	Amrik Singh Vs. M/s S.D.Bansal Iron and Steel & Ors.	Mr. Siddharth Nair, Adv.	
3.	Appeal No. 05/2016(CZ) <b>(M.A.No.238/16)</b>	M/s Ramnik Power & Alloys Vs. Central Pollution Control Board & 2 Ors.	Mr. Dharamveer Sharm, Adv.	
4.	Original Application No. 56/2016(CZ)	Fattechand Prajapati & 41 Ors. Vs. Nepa Limited, Neapanagar & Ors.	Mr. Manoj Kumar Agarwal, Adv.	
5.	<b>(M.A.No.308/16)</b> in Original Application No. 49/2016(CZ) <b>(M.A.No.210/16)</b>	Kailash Prajapati & 5 Ors. Vs. Nepa Limited, Neapanagar & 8 Ors.	Mr. Manoj Kumar Agarwal, Adv. Ms. Anita Agrawal, Adv.	
6.	<b>(M.A.No.239/16)</b> in Original Application No. 46/2016(CZ)	Nature Club of Rajasthan Vs. Union of India & 6 Ors.	Mr. Ayush Dev Bajpai, Adv.	
<b>FOR HEARING</b>				
7.	Original Application No. 04/2015(CZ) <b>(M.A.No.823/15)</b> <b>(M.A.No.824/15)</b> <b>(M.A.No.177/16)</b>	Kishore Samrite <i>(Pond Encroachment, Balaghat)</i> Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Ravikant Patidar. Adv. Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary,Adv. Mr. Rohit Sharma, Adv. Mr. Ajay Gupta, Adv. Mr. Vinay Jain, Adv.	
8.	Original Application No.131/15(CZ) <b>(M.A.No.841/15)</b> <b>(M.A.No.10/16)</b>	Ramzan Sheikh Vs. State of M.P & 4 Ors	Mr. Shrey Raj Saxena, Adv. Mr. Pankaj Waghmare, Adv. Mr. Rohit Sharma, Adv.	

9.	Original Application No. 101/2015(CZ)	Shailendra Singh Vs.s State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Pradeep Pawar, Adv.	
10.	Original Application 45/2016(CZ)	Dr. Shailendra Kumar Modi Vs. Bhopal Sahkari Dugdh Sangh Maryadit & 2 Ors.	Mr. Om Shankar Shrivastava, Adv.	
11.	Original Application No. 127/2014 <b>(M.A.No.760/15)</b>	Ajay Dubey ( <i>Coal Mining</i> ) Vs. Coal India Ltd. & Ors	Mr. Rajesh Chand, Adv. Mr. Qasim Ali, Adv. Mr. Deepesh Joshi, Rohit Sharma, Adv. For R4, Mr. Yogesh Bhatnagar Adv. R1 Mr. Vishal Bhatnagar Adv for R 2-3. Mr. Y.M. Yadav. Adv. CPCB Ms. Parul Bhadoria, Adv.	
12.	Original Application No. 25/2016(CZ) <b>(M.A.No.98/16)</b>	Lalit Kishore Gupta Vs. State of Rajasthan & 8 Ors.	Mr. Rohit Sohgaura, Adv. Mr. Sachin K.Verma, Adv.	
<b>FOR COMPLIANCE</b>				
13.	Appeal No. 49/2015(CZ)	Sangwari Research Organisation Vs. State of M.P. & 5 Ors.	Mr. Rajesh Chand, Adv. Mr. Joseph Thomas, Adv. Mr. Pushpendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB	
14.	<b>(M.A.No.240/16)</b> in Appeal No.44/2015(CZ) <b>(M.A.No.187/16)</b> <b>(M.A.No.188/16)</b>	Nature Club of Rajasthan Vs Union of India & 7 Ors	Mr. Ayush Dev Bajpai, Adv. Mr. Sandeep Singh Shekhawat, Adv. Mr. A.K.Sharma, Senior Adv. Mr. Rohit Sharma, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)